

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 548 of 2020

IN THE MATTER OF:

**Umesh Saraf, Suspended Director,
Triumph Realty Pvt. Ltd.**

...Appellant

Versus

Tech India Engineers Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Mr. Yogesh Jagia and Ms. Sumedha Chadha, Advocates.

For Respondent: Mr. K. K. Tiwari, Advocate.

ORDER
(Through Virtual Mode)

29.09.2020: Heard further arguments of Mr. Arun Kathpalia, learned senior counsel representing the Appellant. Hearing concluded. Heard arguments advanced by Mr. K. K. Tiwari, learned counsel representing the Respondent. Hearing concluded. **Judgment Reserved.**

It shall be open to learned counsel for the Respondent to file short written submissions, not exceeding three pages, within three days.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

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